

(A)

**Central Administrative Tribunal**  
**Principal Bench, New Delhi**

C.P.No.255/2005 in O.A.No.1753/2003

Wednesday, this the 21<sup>st</sup> day of September 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**  
**Hon'ble Shri Shanker Raju, Member (J)**

1. Dr. Sushma Mathur  
w/o Dr. V.. Mathur  
r/o S-275, Greater Kailash-I  
New Delhi
2. Dr. Kiran Kathpalia  
w/o Shri R. Kathpalia  
r/o 1-21, Jangpura Extension  
New Delhi-14
3. Dr. Jyoti Golani  
w/o Shri Suersh Golani  
r/o 45, Munirka Enclave  
New Delhi

..Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

Shri S.P. Aggarwal  
Secretary (Medical)  
Department of Health  
Govt. of Delhi  
New Delhi Secretariat  
Near ITO, New Delhi

..Respondent

(By Advocate: Shri Vijay Pandita)

**O R D E R (ORAL)**

**Shri Shanker Raju:**

In the light of the order passed by the respondents on 20.9.2005, present CP is dismissed with liberty to the applicants to take recourse under the law. Notice issued to the respondent is discharged.

*S. Raju*  
(Shanker Raju )  
Member (J)

/sunil/

*V.K. Majotra*  
( V.K. Majotra )  
Vice Chairman (A)